Interim Resolution Professional / Resolution Professio Arun Kapoor
IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-2018/10230
Name of the corporate debtor KULT APP PRIVATE LIMITED (now known as 21 Zen Realtech Private Limited)
Date of commencement of CIRP 26/10/2026
List of creditors as on 09/11/2026
List of operational creditors (Other than Workmen and Employees and Government Dues)
(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Optisupply Chain Solution Private Limited	09/11/2026	36505000	15982261	Warehousing charges	0	0	No	0.000	0	0	0	20522739	Clarification email sent about interest claimed.
	Total		**36505000**	**15982261**		**0**	**0**		**0.000**	**0**	**0**	**0**	**20522739**	

Arun Kapoor

Digitally signed by Arun Kapoor
Date: 2026.11.14 15:09:49 +05'30'

Arun Kapoor
Interim Resolution Professional
In the matter of CIRP of Kult App Private Limited (Now known as 21 Zen Realtech Private Limited)
Registration number: IBBI/IPA-003/IP-N00030/2017-18/10230
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
IBBI Registered E-mail Id - arun.kapoor58@yahoo.in
AFA valid up-to: December 31, 2026